

**Demand for early rehabilitation of the Pong Dam oustees in
Himachal Pradesh**

SHRIMATI VIPLOVE THAKUR (Himachal Pradesh): Sir, I would like to draw the kind attention of the Government, through this august House, to a very serious issue of rehabilitation of Pong Dam Ousteers.

Sir, Pong Dam in Himachal Pradesh was constructed in 1960. The people, who lost their ancestral land and houses due to construction of Pong Dam, have not been allotted land even after passing of almost 50 years.

The Rajasthan Government has earmarked 29,700 bigha of land in Sri Ganganagar District for rehabilitation of the people, but many people were not able to take possession of the land due to some procedural hurdles. Some of the Ousteers have been allotted land in Jaisalmer District in Rajasthan under the resettlement drive, where essential requirements like drinking water, school, hospital, etc. are not available.

Moreover, some of the Ousteers, who have been allotted land for cultivation in Jaisalmer, Rajasthan, as compensation for their agriculture land, are being beaten up by the locals with the intention of capturing their land. Nobody is there to help them. They are being threatened by the locals, to go back to their State, leaving the allotted land.

Sir, about 5,770 Pong Dam Ousteers have not been allotted any land so far. I urge upon the Government to intervene in the matter and ensure resettlement of the Pong Dam Ousteers at the earliest. The Government of Rajasthan may also be instructed to develop essential infrastructural facilities for them and ensure their safety and security on priority.

**Demand to inquire into the irregularities in construction of roads along
the Bist Doaba Canal in Punjab under the Pradhan Mantri
Gram Sadak Yojana**

श्री अवतार सिंह करीमपुरी (उत्तर प्रदेश): महोदय, मेरे स्पेशल मेंशन का विषय है - प्रधान मंत्री ग्राम सड़क निर्माण योजना के तहत पंजाब में हो रही अनियमितताओं एवम् उस कारण हो रहे हादसे।

महोदय, मैं अवगत कराना चाहूंगा कि पंजाब में बिस्त दोआब कैनाल है, जिसके किनारे गढ़शंकर से आदमपुर होते हुए प्रधान मंत्री ग्राम सड़क योजना के अंतर्गत सड़क का निर्माण अभी किया गया है। इस सड़क को बनाने में हुई भारी अनियमितताओं के कारण तथा सड़क और नहर के बीच उचित बाउन्ड्री (फेन्सिंग) न होने से प्रायः वाहन दुर्घटनाग्रस्त होकर नहर में गिर जाते हैं। इसी क्रम में 29 जून व 2 जुलाई, 2009 को हुई दुर्घटना में 11 लोगों की मृत्यु हो गई।

मैं चाहूंगा कि बिस्त दोआब कैनाल के किनारे फेन्सिंग की जाए, सड़क की गुणवत्ता की जांच की जाए एवम् दुर्घटनाओं में मृतकों के परिवारों को प्रधान मंत्री राहत कोष से आर्थिक मदद दी जाए। धन्यवाद।